HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

MAIN CASE: W.P.(SR).No.45138 of 2026

PROCEEDING SHEET

Sl. No	DATE	ORDER	Office Note
01.	21.10.2026	**AGD, J** The learned counsel for the Respondent No.2 submits that he will get instructions and seeks time. List on 23.10.2026. **AGD, J** GRL/VSR	